

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-529
IB-124/ND/2021

IN THE MATTER OF:

Novia International Consulting APS
V/s.
Bhadra Internation India Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 14.07.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (JUDICIAL)

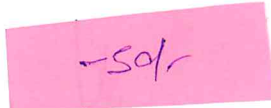
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mudit Sharma
For the Respondent :

ORDER

This matter has already been disposed of on 08.04.2021, so, it is wrongly listed today.



(K.K. VOHRA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

Lalit